## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/237/ (IB)/2017

NAME OF THE PETITIONER(S)

: USHA MARTIN LTD

NAME OF THE RESPONDENT(S)

: EL FORGE LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

HARSHINI J

for THRIAMBAK J KANNAN

lounsel for perfront

## **ORDER**

Mrs. J.Harshini, Counsel for Petitioner present. No representation for the Respondent. Counsel for the Petitioner submitted that she has received information from the other side that they are intending to settle the matter by way of compromise. For making submissions in this regard, the counsel for the Petitioner prayed for time. Put up on 1.9.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) -51)-

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

hv